



**DIRECTORATE GENERAL OF SYSTEMS & DATA MANAGEMENT**  
**CENTRAL BOARD OF INDIRECT TAXES & CUSTOMS**  
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F.No :IV(33)/07/2019-System

Date: 30.08.2019

**SVLDRS ADVISORY No. 01/ 2019**

Sir / Madam,

Subject : Assignment of permission set to designated Committee members by ACL Admin-regd.

As you may be aware, the 'Sabka Vishwas Legacy Dispute Resolution Scheme' will come into effect on 1st September 2019. There will be two Designated Committees in each Commissionerate to handle the declarations made under this scheme. Committee 1 consisting of Pr Commissioner/Commissioner and Additional/Joint Commissioner will be automatically assigned in the CBIC ACES-GST Application the declarations above the value of Rs 50 Lakhs. Committee 2 consisting of Additional/Joint Commissioner and Deputy/Assistant Commissioner will be automatically assigned in the CBIC ACES-GST Application the declarations equal to or below the value of Rs 50 Lakhs.

2. In this regard, the ACL Admin at Commissionerate level will be required to perform the following tasks and email compliance to [dg.sys@icegate.gov.in](mailto:dg.sys@icegate.gov.in), [training@icegate.gov.in](mailto:training@icegate.gov.in), [dgschennai@icegate.gov.in](mailto:dgschennai@icegate.gov.in) :

(a) Forward the scanned copy of the Order(s) designating the Officers of their respective Commissionerate as members of Committees 1 and 2 and details as per the following format:

Name of the Commissionerate	Committee	Name of the Member	Designation	Email Id	Mobile Number	SSO ID
	Committee-1		Pr Commr. / Commr.			
			ADC/JC			
	Committee-2		ADC/JC			
			DC/AC			

(b) Committee-1 will handle the declarations above the value of Rs.50 Lakhs.

Committee-2 will handle the declarations equal to or below the value of Rs 50 Lakhs

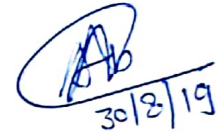
(c) There will be Committee-wise two permission sets each, one for 'view' and the another for 'approving' the SVLDRS forms. (SVLDRS 2, 2B, 3 and 4 forms), as detailed below:

- Committee-wise Permission Sets will be enabled viz., Permission Set "View SVLDRS-Committee-1" and "View SVLDRS-Committee-2" in the application. Permission Sets "View SVLDRS-Committee-1" to be assigned to the Member(s) of Committee-1 and "View SVLDRS-Committee-2" to be assigned to the Members of Committee-2.

- Likewise, for Member of the Committees who need to approve SVLDRS, two Permission Sets will be enabled viz. 'Approve SVLDRS-Committee-1' and 'Approve SVLDRS-Committee-2' and these to be assigned to Officers of respective Committees.
  - If an Officer is Member in both the Committees, two distinct Permission Sets should be given as per the responsibilities assigned to the said Member in each Committee.
3. The view of SVLDRS forms will be enabled for the Chief Commissioner and Officers of CCO (Zone Level) by INDIA ADMIN in the existing permission sets.
4. The ACL ADMIN at DGGI will assign the permission set to ADG Adjudication.
5. Compliance of user mapping / assignment of Permission Set(s) as instructed above, may be sent to the above mentioned email Ids, once over.
6. The ACL Admin may also check if all the concerned officers are mapped to the application and have active passwords and assist the officers to get their issues resolved like designation update, password reset etc. by approaching Saksham Seva helpdesk.
7. Any application related issues while processing the SVLDRS forms should be reported to [cbicmitra.helpdesk@icegate.gov.in](mailto:cbicmitra.helpdesk@icegate.gov.in)

*This issues with the approval of ADG(ACES-GST), DG systems, Delhi.*

Yours faithfully,



(Ashwini Adivarekar)  
Deputy Director (GST)

Copy to:

- (1) All Pr. Chief Commissioners / Chief Commissioners of GST & Central Excise.
- (2) All Pr. Commissioners / Commissioners of GST & Central Excise.

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